

Court No.1

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD
Registration T.A. No.279 of 1987
(W.P. No.3529 of 1978)

D.L.Singh & Others Petitioners

Versus

Financial Advisor & Others Respondents.

Hon. S. Zaheer Hasan, V.C. Hon. Ajay Johri, A.M.

(By Hon.S. Zaheer Hasan, V.C.)

Shri Prashant Mathur filed his Vakalatnama on behalf of the respondents. The applicants have moved an application praying for dismissal of their petition on the ground that the relief has already been granted to them. The petition is dismissed as prayed.

Vice Chairman

Member (A)

Dated the 24th Aug., 1987

RKM